

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 321/99

Thursday, this the 18th day of March, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

K. Ponnusamy,
S/o. Kandaswamy,
Ex- Casual Labourer,
Southern Railway,
Palghat,
Residing at: Near Railway Gate,
Noyyal P.O., Karur District.

...Applicant

By Advocate Mr. T.C. Govindaswamy

Vs.

1. The Divisional Railway Manager,
Southern Railway, Palghat Division,
Palghat.
2. The Senior Divisional Personnel Officer,
Southern Railway, Palghat Division,
Palghat.

...Respondents

By Advocate Mr. P.A. Mohammed

The application having been heard on 18.3.99, the
Tribunal on the same day delivered the following:

ORDER

The applicant seeks to direct the respondents to include
his name at the appropriate place in the Divisional List of
casual labourers belonging to the Civil Engineering Department
of Southern Railway, Palghat Division and to grant consequen-
tial benefits.

2. When the O.A. was taken up, the learned counsel
appearing for the applicant submitted that it is suffice to
direct the second respondent to consider and dispose of A-3
representation within a reasonable time. The learned counsel

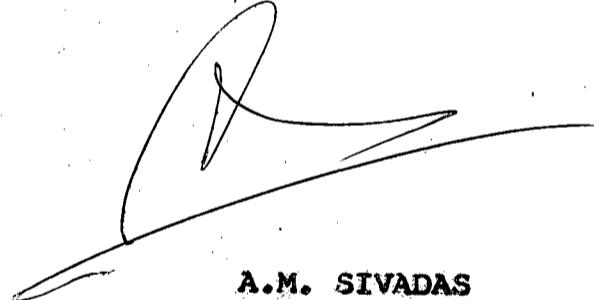
appearing for the respondents submitted that there is no objection in adopting such a course.

3. Accordingly, the second respondent is directed to consider and pass appropriate orders on A-3 representation within four months from the date of receipt of a copy of this order.

4. O.A. is disposed of as above. No costs.

5. The learned counsel appearing for the respondents undertakes to forward a copy of this order along with a copy of the O.A. to the respondents.

Dated the 18th day of March, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

nv
18399

LIST OF ANNEXURES REFERRED TO IN THE ORDER

Annexure A-3:

True copy of the representation dated nil submitted by the applicant to the second respondent.